

FORM B
Public Announcement

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
GATI INFRASTRUCTURE BHASMEY POWER PRIVATE LIMITED

S.No	Particulars	Details
1	Name of the corporate debtor	GATI INFRASTRUCTURE BHASMEY POWER PRIVATE LIMITED
2	Date of incorporation of the corporate Debtor	13.06.2002
3	Authority under which the Corporate Debtor is Incorporated / Registered	RoC - Hyderabad
4	Corporate Identity No. / Limited Liability Identification No. Of corporate debtor	U51909TG2002PTC039122
5	Address of the registered office and principal office (if any) of Corporate Debtor	Registered Address: 104/105, 4th Floor, Surya Towers, Sardar Patel Road, Secunderabad Hyderabad, Telangana - 500003. Project At: Rangpo-Rorthang Road, Bhasmey East Sikkim – 737132.
6	Date of closure of Insolvency Resolution Process	06.12.2024
7	Liquidation commencement date of Corporate Debtor	06.12.2024 (Certified Copy of Order made available on 10.12.2024)
8	Name and registration number of the Insolvency Professional acting as Liquidator	MS Mano Ranjani IBBI/IPA-001/IP-P00736/2017-2018/11235 AFA valid up to 30.06.2025
9	Address and e-mail of the Liquidator, as registered with the Board.	Flat 122, Vasavi Indraprastha Street 1, Czech Colony, Sanathnagar, Hyderabad 500018 Telangana. mano3ranjani@gmail.com
10	Address and e-mail to be used for correspondence with the Liquidator	@MetLaws , Unit 208, Fairmount Fortune One, Nr Erragadda Metro Station, Czech Colony, Sanathnagar, Hyderabad, Telangana 500018. gatiinfra.abc@gmail.com
11	Last Date for submission of claims	12.01.2025

NOTICE is hereby given that the National Company Law Tribunal, Hyderabad Bench has ordered the commencement of liquidation of the **M/s. GATI INFRASTRUCTURE BHASMEY POWER PRIVATE LIMITED**, on 06.12.2024 under Section 33 of the Code.

The stakeholders of **GATI INFRASTRUCTURE BHASMEY POWER PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before 12.01.2025, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. The Forms can be downloaded from <https://ibbi.gov.in/home/downloads>

Submission of false or misleading proof of claims shall attract penalties.

MS Mano Ranjani
Liquidator of

M/s Gati Infrastructure Bhasmey Power Private Limited
IBBI/IPA-001/IP-P00736/2017-2018/11235
AFA Valid upto 30.06.2025

Date: 13.12.2024
Place: Hyderabad



MS Mano Ranjani